

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

DT-21/1/11

In the Court of... *CJM Bareilly*

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
①	101/15	State NS MUNNA	MV Act	L32ab Nagar	50	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
②	102/15	State NS BHARU PRATAP	1/	1/	50	

[Signature]
Chief Judicial Magistrate
Bareilly

Prepared by: *[Signature]*
checked by: *[Signature]*

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

No 211/17

In the Court of.....

A.C.J.M.I. Bareilly

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<i>NIL</i>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

BY ORDER


**A.C.J.M.-I
 BAREILLY**

OF TALES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

21.11

In the Court of... ACJM II BLY

S.C. Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
<u>NIL</u>					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


 Addl. Chief Judicial Magistrate - II
 Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of A. R. J. Mittal.....

Sl. No.	Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1-	6047/16	श्री माधुन झा	मुवत	शुआल	₹1-	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	6884/16	श्रीमती रविश्री	मुवत	शुआल	₹1-	

यु. आर. मिश्रा
 ज. आर. मिश्रा
 व. आर. मिश्रा


 Addl Chief Judicial Magistrate III
 Bareilly

21.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... *अधीन (दफ्तर)*

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	<i>हरीश</i>	<i>107A</i>	<i>अमरावती</i>	100	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	<i>विनया कुमारी</i>	<i>4</i>	<i>विवाही</i>	100	

10
अधीन
 अपर मुख्य न्यायिक अधिकारी
 कोठ सं-६, बरसा

THE TABLES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

Dt- 20/11/17

In the Court of... जे०एम०फरीदपुर

Case No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

लिया गया है - 16
जाय है - 3

J.M. Faridpur
Bareilly

